

illegally acquired which had earlier under the 20-point programme been allotted to Scheduled Castes in Badli village, Alipur Block of Delhi: and

(b) if so, the action proposed by Government?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) and (b) This circular laid the guidelines about the future acquisition and did not have retrospective application in respect of lands already acquired with due process of law.

#### Purchase of onion by NAFED

1852. SHRI VITHALBHAI M. PATEL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that NAFED is purchasing agricultural products especially onion from farmers;

(b) what are the rates being paid to the farmers by NAFED for purchasing onion during last year and this year; and

(c) whether it is also a fact that NAFED is exporting onion abroad and if so, at what price?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): (a) Yes, Sir. National Agricultural Cooperative Marketing Federation of India Ltd (NAFED) has been appointed as Central Nodal Agency by the Government of India to implement Price Support Scheme in Oilseeds, Pulses and Copra and Market Intervention Purchases of agricultural commodities like onion and potato.

(b) Under the Market Intervention Scheme, onion purchases were made in the State of Gujarat and Maharashtra at Rs. 50/- and Rs. 60/- per Quintal FAO respectively in 1989 and at Rs. 70/- Per Quintal in Gujarat and Maharashtra in 1990. In addition, NAFED made commercial purchases of onion in Maharashtra at an average price of Rs. 168.25 Per Quintal during 1988-89 (July, 1988 to March, 1989) and Rs. 98.59 Per Quintal in 1989-90 (April, 1989 to March, 1990).

(c) NAFED is the canalising agency for export of onion in the country. However, NAFED exports selected quality of onion at Minimum Export Price (MEP). During the period January to April, 1990 MEP ranged from Rs. 1650 to Rs 1850 Per Metric Ton FOB, Bombay.

#### Community Pastures

1853. SHRI SHIVPRASAD CHANPURIA: Will the Minister of AGRICULTURE be pleased to state:

(a) the States where community pastures have been developed in pursuance of the recommendations of the National Commission on Agriculture, 1976 and the names and locations of such pastures;

(b) what is the grazing capacity of each of those pastures in terms of the number of animals; and

(c) whether these pastures are being maintained scientifically?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): (a) to (c) The information is being collected from States and will be laid on the Table of the Sabha.